

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 97/2006
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)



SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016**

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1	KRISHNA KUMAR	Advocate for Petitioner		
2	SANJAY MARIA	Adv ORDER	Rs 3 & 4	

In terms of the orders of the Hon'ble High Court of Delhi, the valuation and the local Commissioner's reports are on record. Ld. Counsel for the petitioner submits that there is a possibility of a settlement either in terms of money or division of the companies assets (in this case being land) by metes and bounds.

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2. Shri Sangar Maria who appears on behalf of respondents 3-4 prays for some more time to seek necessary instructions. Notice to respondents 3 to 5 may also be issued for the next date of hearing.

3. To come up on 29.8.2016.

Sd/-

(Ina Malhotra)

Member (Judicial)

Sd/-

(R.Varadharajan)

Member (Judicial)